

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. D.L. Bhagwat
COURT 28 ADD SESSIONS JUDGE
CIVIL CAUSE LIST DATED 09-11-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SUMMARY CIVIL SUIT 100187/2014	CHAMPALAL PRATAPCHAND CHOUHAN Vs 1. SURESH SHIVRAM SARNATH 2.HIRACHAND D. KARANDE	Hearing
2	SUMMONS FOR JUDGT 100063/2015	CHAMPALAL PRATAPCHAND CHOUHAN Vs 1. SURESH SHIVRAM SARNATH 2.HIRACHAND D. KARANDE	Hearing
3	SUMMARY CIVIL SUIT 100802/2014	HARISHCHANDRA CHANDRIKA PRASAD PANDEY Vs PREM Shankar MISHRA	Hearing
4	SUMMARY CIVIL SUIT 101687/2014	Shree Maruti Courier Services Pvt. Ltd. Vs Smt. Sujata Ravindra Khamkar	Hearing
5	EXECUTION APPLN 100485/2016	JOHN AUGUSTINE GOMES Vs SUNIL N. GOLAMDE	Hearing
6	NOTICE OF MOTION 103398/2019 IN SUM 1081/2018	Insta Capital Pvt Ltd Vs 1. Yogesh Shetty 2. Anupama Yogesh Shetty	Hearing
7	CHAMBER SUMMONS 102296/2019 IN SUM 1081/2018	Insta Capital Pvt Ltd - N/M No.3398-2019 Vs Yogesh Shetty and Anr.	Hearing
8	NOTICE OF MOTION 103333/2019 SUIT/0102177/2016	Bank of India Vs Mrs. Tanuja Amrender Singh	Hearing
9	SUIT 100059/2014	APOORVA JANAK SHAH Vs 1.MERIDIAN OPTICALS 2. NISAR AHMED	Hearing

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SR.NO	CASE NO	PARTY NAME	STAGE
1	SUMMARY CIVIL SUIT 100276/2016	Jitendra Jaswantraj Jain Vs 1.Ms. Jai Balaji Industries Limited 2.Mr. Jajodia Managing Director	FOR TAKING STEPS
2	SUMMARY CIVIL SUIT 100609/2017	Mr. Dnyandeo Vithal Ukarde Vs Mr. Avinash Singh	FOR TAKING STEPS
3	SUMMARY CIVIL SUIT 101145/2018	SUMMARY CIVIL SUIT 101145/2018 Mrs. Aditi Adesh Surve Vs Mr. Prakash Chand Dugar	FOR TAKING STEPS
4	SUMMARY CIVIL SUIT 101443/2018	Corporation Bank Vs Ms. Geetha Ganesh Padayachi	FOR TAKING STEPS
5	SUMMARY CIVIL SUIT 101444/2018	Corporation Bank Vs Mohamed Jameel M Shaikh	FOR TAKING STEPS
6	SUMMARY CIVIL SUIT 101445/2018	Corporation Bank Vs Meharunnisa Salim Shaikh	FOR TAKING STEPS
7	SUMMARY CIVIL SUIT 101446/2018	Corporation Bank Vs Mr. Mohamed Alauddin Shaikh	FOR TAKING STEPS
8	SUMMARY CIVIL SUIT 101447/2018	Corporation Bank Vs Mrs. Tabassum Ilyas Shaikh	FOR TAKING STEPS
9	SUMMARY CIVIL SUIT 100145/2015	Champalal Phutarmalji Jain Vs 1.Shan Performing Group 2.Mr. Iqbal Bakesh Sheikh	SERVICE
10	SUMMARY CIVIL SUIT 100886/2017	M/s. J. V. S. Engineers Vs 1. Essar Projects (India) Ltd 2. M/s. Essar Offshore Subsea Ltd	SERVICE

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SR.NO	CASE NO	PARTY NAME	STAGE
1	SUMMARY CIVIL SUIT 101772/2014	MS. DELTA THERMO POWDER COMPANY Vs RASHMI	SERVICE
2	SUMMARY CIVIL SUIT 100008/2019	Corporation Bank Vs Maan Tours and Travels	SERVICE
3	SUMMARY CIVIL SUIT 100409/2014	VIJAYA BANK Vs 1.KISHOR KESHAV MANJAREKAR 2. PRAHLAD PRABHAKAR AUTI	FOR TAKING STEPS
4	EXECUTION APPLN 100034/2019	Kashiram Jamnadas through partner Pankaj Kantilal Gupta S.C.Suit No. 4548 of 1962 Vs Mohamed Muslim S/o Mohamed Shafi Juman and ors.	AFFIDAVIT OF SERVICE
5	SUMMARY CIVIL SUIT 100479/2014	SHREE SUNDHA STEELS PVT LTD Vs MS JYOTI DIVYA FEBRICATION LTD	ARGUMENTS
6	SUMMARY CIVIL SUIT 101431/2018	Mr. Samir Yusuf Khan Vs Mrs. Komal Achhara	ARGUMENTS
7	SUMMARY CIVIL SUIT 101435/2018	Mr. Samir Yusuf Khan Vs Mrs. Komal Achhara	ARGUMENTS
8	SUMMARY CIVIL SUIT 100069/2019	Bhumi Impex Vs Modern Machinery Manufacturing Co	ARGUMENTS
9	SUMMONS FOR JUDGT 100252/2019	Bhumi Impex Vs Modern Machinery Manufacturing Co	ARGUMENTS
10	NOTICE OF MOTION 100122/2020	Bhumi Impex Vs Modern Machinery Manufacturing Co	ARGUMENTS

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CIVIL CAUSE LIST DATED 12-11-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	EXECUTION APPLN 100502/2017	CHIRAG SEVANTILAL SHAH Vs JITEN RAMESH SHAH	HEARING
2	CHAMBER SUMMONS 101849/2019 IN EXECUTION A 502/17	CHIRAG SEVANTILAL SHAH Vs JITEN RAMESH SHAH	HEARING
3	SUMMARY CIVIL SUIT 100041/2016	Ask Enterprises Vs Sh. Ayaz Hafizullah Ansari	SERVICE
4	SUMMARY CIVIL SUIT 100227/2017	Metcon Coatings and Chemicals (India) Pvt. Ltd. Vs M/s. Synergy Biorefineries Private Limited	SERVICE
5	NOTICE OF MOTION 103775/2019	Metcon Coatings and Chemicals (India) Pvt. Ltd. Vs M/s. Synergy Biorefineries Private Limited	SERVICE
6	NOTICE OF MOTION 100081/2020	ICICI Bank - Applicant Vs Harshali Entereprises	SERVICE
7	SUMMARY CIVIL SUIT 100920/2017	State Bank of India Vs Mahakali Tours and Travels through Proprietor Mr Sudesh Santosh Nivalkar	SERVICE
8	SUMMARY CIVIL SUIT 101127/2017	Swati Sahebrao Gadge Vs Maqbul Karim Rathod	SERVICE
9	SUMMARY CIVIL SUIT 100476/2018	Dilipkumar Atmaram Nagpal Vs 1. Bluplast Corporation 2. M/s. Bluplast Industries Ltd 3. Mr. Kamleshkumar Lalchand Jain	SERVICE

